

(d) if so, the details thereof and the time by which the drinking water is likely to be made available to these villages in the State?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) As on 1.1.94 there were 22 problem villages which had no drinking water facility as per norms.

(b) Funds are not provided for digging of wells for drinking water. However, the allocation for Accelerated Rural Water Supply Programme (ARWSP) for 1993-94 has been increased to Rs. 54.88 crore from Rs. 33.90 crore in 1992-93.

(c) Yes, Sir.

(d) The remaining problem villages are likely to be covered by 31.3.95.

#### **Delicensing of Industries**

1274. SHRI SOBHANADREESWARA RAO VADDE: Will the PRIME MINISTER be pleased to state:

(a) whether industries with large export potential are being considered for delicensing;

(b) if so, the details thereof;

(c) whether the Government propose to delicense sugar, beer and consumer electronics sectors also;

(d) if so, the details thereof; and

(e) the new steps being taken to further liberalise and simplify the procedure to attract foreign investment?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (d). Industrial licensing is presently required for 16 industries only on grounds such as security and strategic concerns, social reasons, problems related to safety and over-riding environmental issues. Further delicensing of industries is a continuing exercise.

(e) Procedures relating to foreign investments are constantly reviewed.

[Translation]

#### **Drinking Water Schemes**

1275. SHRI MAHENDRA KUMAR SINGH THAKUR:

SHRI PROBIN DEKA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any foreign agencies have agreed to provide assistance for drinking water schemes in the cities of Madhya Pradesh and Assam; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) No, Sir.

(b) Does not arise.